**COURT-I**
**BEFORE APPELLATE TRIBUNAL FOR ELECTRICITY**
**(APPELLATE JURISDICTION)**

## IA NO. 468 OF 2016 IN
## DFR NO. 2846 OF 2016

**Dated: 19th August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
**Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:-**

**Essar Steel India Ltd.** **.....Appellant (s)**

**Vs.**

**Gujarat Electricity Regulatory Comm. & Ors.** **.....Respondent (s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Neeha Nagpal

Counsel for the Respondent (s) :

## ORDER
## IA No. 468 of 2016
***(Appl. for condonation of delay)***

Issue notice to respondents returnable on 26.08.2016. Dasti, in addition, is permitted.

List the matter on ***26.08.2016.***

**(I.J. Kapoor)**
**Technical Member**

**(Justice Ranjana P. Desai)**
**Chairperson**

mk/vg